

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:68

ANSWERED ON:08.08.2013

PRIVATISATION OF AIRPORTS

Panda Shri Prabodh;Paranjpe Shri Anand Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has decided to privatise 15 airports in the country, if so, the details thereof including the name of those airports, terms of contract, criteria fixed for the purpose and the reasons therefor;
- (b) the details of the welfare schemes to be operated for the employees of those airports;
- (c) whether the States have opposed the privatisation of airports and if so, the details thereof and the response of the Government thereto including the details of the inter- ministerial group constituted on this issue;
- (d) whether the aforesaid interministerial group has submitted its report to the Government and if so, the details thereof including the action taken by the Government in this regard;and
- (e) the role of Airport Authority of India after privatisation of these airports?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a), (b), (c), (d) & (e) OF LOK SABHA STARRED () QUESTION NO.68 FOR 08.08.2013 REGARDING PRIVATISATION OF AIRPORTS.

(a) to (e) The Inter-Ministerial Task Force constituted by the Planning Commission for preparing a financing plan for the 12th Plan period, has provided a blue-print for robust expansion and modernization of airports across the country, especially with private participation and recommended the development, operation and maintenance of several airports through Public Private Partnership (PPP). In line with the recommendation of the Task Force, it has been decided, in principle, to operate, manage and develop 20 airports of Airports Authority of India under PPP which include Kolkata, Chennai, Ahmedabad, Lucknow, Jaipur, Guwahati, Bhubaneswar, Coimbatore, Trichy, Varanasi, Indore, Amritsar, Udaipur, Gaya, Raipur, Bhopal, Agartala, Imphal, Mangalore and Vadodara. An Inter-Ministerial Group (IMG) has been constituted in this regard to evolve and recommend appropriate modal for achieving the desired objective of operation, management and development of these airports with private participation, including the welfare of employees. No objection has been received so far in this regard from any of the State Government.